ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA SHILLONG

HCM. II/50/2014-Estt/772

Dated Shillong 20th September, 2022

NOTIFICATION

The detailing of the Polling Officers in the designated polling stations/ booths and voting hours for smooth conduct of the first election of Bar Council of Meghalaya is hereby notified as follows:

I. The notified polling stations/booths are divided into three segments.

SEGMENT- A.

- 1. POLLING STATION/BOOTH: Tura Bar Association Premises, Tura.
- 2. VOTING HOURS: 10:00AM to 5: 00PM.
- 3. DESIGNATED POLLING OFFICERS:
 - i. Shri. Santosh Pandit (Convenor)
 - ii. Shri. Gypson R. Marak
 - iii. Shri. Jerill R. Marak
 - iv. Shri. Sohar Ali Sheikh

SEGMENT- B.

- 1. POLLING STATION/BOOTH: Jowai Bar Association Premises, Jowai.
- 2. VOTING HOURS: 10:00AM to 5:00PM.
- 3. DESIGNATED POLLING OFFICERS:

- i. Shri. H. Abraham (Convenor)
- ii. Shri. Markus Surong
- iii. Shri. Mana Pashgeinlang Myrboh
- iv. Shri. Arkin H. Kharwanlang

SEGMENT - C.

- POLLING STATION/BOOTH: High Court of Meghalaya Bar Association Premises, Shillong.
- 2. VOTING HOURS: 10:00AM to 5:00PM Hours
- 3. DESIGNATED POLLING OFFICERS:

(First Hours 10:00am to 2:00pm)

- i. Shri. Philip Khrawbok Shati (Convenor)
- ii. Smti. Iwanbanroi Warjri
- iii. Smti. Pynhunlang Wanshong
- iv. Smti. Synshar Kyndiah
- v. Smti. Darihun M. Nengnong
- vi. Miss. Bandana Das

(Second Hours 2:00pm to 5:00pm)

- i. Shri. Peter A. Dohkhrut (Convenor)
- ii. Shri. Aldon T. Syiem
- iii. Miss. Virginia Shadap

- iv. Smti. Aphanur Nongseij
- v. Miss. Badashisha Mawrie
- vi. Miss. Lalramnghaki Hauchhum
- II. The polling officers shall take the signature of the voters in the list of voters against the voters name to signify the issuance of voting paper/duplicate voting paper.
- III. The polling officers will fill up Form "D" under Rule 22 after election.
- IV. The polling officers shall close the slide of the ballet boxes and thereafter, be sealed and secured immediately after voting hours.
- V. The polling officers shall then deliver the ballet boxes and records to the Member Adhoc Committee, Bar Council of Meghalaya Shillong on the same date.
- VI. The leaders of respective Bar Associations are sincerely requested to extend its esteemed support/co-operation to the polling officers and returning officer.
- VII. The voters are also sincerely requested to exercise their franchise within the appointed voting hours.

MEMBER
ADHOC COMMITTEE,
BAR COUNCIL OF MEGHALAYA
SHILLONG.

Memo No. HCM.II/50/2014-Estt/ 772-A

Dated Shillong 20th September, 2022

Copy to:

1. The Advocate General, High Court of Meghalaya for favour of kind information.

- 2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
- 4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
- The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- 7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- 10. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
- 11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- 14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information

and necessary action.

- 17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- 18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 20. Notice Board.
 - 21. Office File.

MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.

3013/22